

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.1055

TO BE ANSWERED ON FRIDAY, 29<sup>TH</sup> April, 2016,

09<sup>th</sup> VAISAKHA, 1938 (SAKA)

**“Mobile App about Customs Rules”**

1055. **SHRI ARJUN LAL MEENA**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has launched mobile APP to inform traders / exporters / importers about customs rules ;
- (b) if so, the details thereof ; and
- (c) The benefits likely to accrue therefrom ?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI JAYANT SINHA)**

- (a) Yes, Central Board of Excise and Customs has launched mobile app, namely, 'Indian Customs- Guide to Travellers'.
- (b) The mobile App has been developed by Bengaluru Customs to inform international travelers who may, inter-alia, be traders / exporters / importers about Customs Baggage rules. The app is available on Android Play store, Apple Store and Windows Store.
- (c) This app serves as a ready reckoner of Customs Baggage Rules, 2016 and entitlements to International passengers. It is user friendly and serves as a useful tool for quick and effective dissemination of information about baggage rules and entitlements and thus serve to clarify doubts and concern of International passengers and also ensure better compliance.

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